

विह्न / भागालक उपदर्शन / कॉपीराइट आरजीएनआईआईपीएम INTELLECTUAL PROPERTY INDIA Patents / Designs / Trade Marks / Geographical Indications / Copyright RGNIIPM



# भारत सरकार

#### **GOVERNMENT OF INDIA**

कार्यालय महानियंत्रक एकस्व, अभिकल्प और व्यापार चिह्न Office of The Controller General Patents, Designs & Trade Marks वाणिज्य और उद्योग मंत्रालय

Ministry of Commerce & Industry उद्योग संवर्धन और आंतरिक व्यापार विभाग

Department for Promotion of Industry and Internal Trade

बौद्धिक संपदा भवन BOUDDHIK SAMPADA BHAWAN

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### **PUBLIC NOTICE**

The Office of the Controller General of Patents, Designs and Trade Marks (CGPDTM), New Delhi, under the Department for Promotion of Industry and Internal Trade (DPIIT), Ministry of Commerce and Industry, Government of India, invites applications for the CGPDTM Intellectual Property Rights (IPR) Internship Programme, offered in both offline (at seven locations across India) and online modes.

Applications are accepted throughout the year via: <a href="https://ipindiaservices.gov.in/internship/">https://ipindiaservices.gov.in/internship/</a>. Upon successful application, candidates will receive an internship application number through their registered email.

## Eligibility Criteria

- (a) Students enrolled in undergraduate/postgraduate programs in Law, Science, Engineering, or related fields and who have already completed their course
- (b) Research scholars with interest in IPR
- (c) Professionals seeking exposure to IPR frameworks

#### Internship Duration

Online Programme: 30 days (four weeks), with daily one session conducted online

Offline Programme:

For Undergraduate students: 30 days (full-time at IP Offices)

Short-term: 45 days

Mid-term: Up to 6 months Long-term: Up to 12 months

(Duration is subject to availability and discretion of CGPDTM)

#### Location

Internship opportunities are available at Intellectual Property Offices in Mumbai, Delhi, Kolkata, Chennai, Ahmadabad, and Nagpur.

Intellectual Property Office refers to Patent Office, Design Office, Trade Marks Office, GI Office, CGPDTM Office, RGNIIPM, PIS Office, SCIDL, and Copyright Office.

### Objectives of the Internship

- (a) To provide exposure to IP administration
- (b) To enhance understanding of IP laws, rules, and procedures
- (c) To promote research in IPR in line with national policy objectives
- (d) Hands-on training as much as possible through available facilities.

# Application Requirements

- 1. Updated Resume/CV
- 2. NOC from Head of Institution / nodal in-charge for internship (for students / research scholars)
- 3. Degree certificate or marksheet (whichever is applicable)

# Important Details

Last date to apply: Applications are open throughout the year. Selection is based on availability and at the discretion of CGPDTM.

Internship type: Non-remunerative

Certificate: Issued within 10 days upon successful completion of the internship

Selected interns must adhere to the code of conduct and confidentiality guidelines of the

Intellectual Property Office.

Contact

For details: <a href="https://ipindia.gov.in">https://ipindia.gov.in</a>
For queries: <a href="mailto:internship.ipo@gov.in">internship.ipo@gov.in</a>

sd-(Prof.(Dr.) Unnat P. Pandit) Controller General of Patents, Designs and Trade Marks